

## Declaration of Assets and Liabilities

Year....2025

I,.....RAUSHAN KUMAR....., Son of ...BIRENDRA CHAUDHARY ..... ,  
aged.....32..... years, belonging to .....BIHAR VIDHAN SABHA, SECRETARIAT.....

service and presently working as.....LIBRARY ASSISTANT.....

give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be  
given)

Sr. No.	Description	Self	Spouse Name(S) LAXMI KUMARI	Dependant-1 Name Dependant-2 Name Dependant-3 Etc. Name
(i)	Cash	15,000/-	10,000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING A/C SBI BVM RS 65844  SAVING A/C PNB SONPUR RS 30830  SAVING A/C POST OFFICE APROX RS500  RS 3,37202 PPF IN SBI RS 250000 ON FD	NIL	
(iii)	Bonds, Debentures and Shares in companies	RS3,20000 IN SHARES AND RS 1,98,845 IN MUTUAL (VALUATION ) DATED 10FEB 2025	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC ANNULA PREMIUM 71728.36 LIC BONUS(2024) RS 150000	NIL	
(v)	Motor Vehicles (details of make, etc.)	AVENGER STRRET 160/-	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD - 70 gm VALUE- RS 553000	GOLD- 153gm, VALUE- 12087000	

Raushan Kumar  
10/02/2025

(vii)	Other assets, such as values of claims / interests	L G AC 1.5 TON	NIL	
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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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10/01/2025



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<b>NIL</b>				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 8.02.2023
(a)	(i) Loans from Banks	<del>SRI, BIHAR VIDHAN MANDAL, PATNA</del>	<del>9,00,000/-</del> <b>NIL</b>
	(ii) Loans from financial institutions	<b>NIL</b>	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

*Ranbir Kumar.*  
*10/02/2023*



	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO- CPRPK8435F ACK.NO. 182180680290724 (A.Y. 2024-2025)
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	
	(iii) Sales Tax [Only in case of proprietary business]	
	(iv) Property Tax	

**C. Personal Detail**

GPF/CPF/PRAN No. :- 110194057927

Gender :- ☐ M (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SARAN

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature Raushan Kumar

Name of Employee:.....RAUSHAN KUMAR.....

Place:.....PATNA.....

Designation:.....LIBRARY ASSISTANT.....

Date: 10/02/2025

Department:.....LIBRARY.....

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Raushan Kumar  
10/02/2025